



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.11.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.11.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 (PH)	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	Mahesh Agarwal	Arjun Krishnan Ankur Singh-R1 Pranav Sachdeva Pranav Sachdeva-R2
2.	Comp. App. (AT) (Ins) No. 390 of 2023 & I.A. No. 1301, 1302 of 2023, 7105, 7610 of 2024 (PH)	Canara Bank Vs. Vivek Kumar Resolution Professional of AVJ Developers (India) Pvt. Ltd.	Brijesh Kumar Tamber	Aman Choudhary Mani Gupta Ambuj Tiwari- Intervenor

By order of Hon'ble Chairperson
-Sd/
Registrar